

it to modernise and expand its mills. This was considered necessary in the interests of our exports as ninety per cent of the production of the company is exported. Of the total advance of Rs. 50 lakhs, a sum of Rs. 34 lakhs has already been recovered and the balance is likely to be repaid shortly. The Government's guarantee is secured by a promissory note for Rs. 50 lakhs furnished by Shri Ram Nath Goenka in favour of the President of India.

**CURRENCY NOTES**

**5280. SHRI PREM CHAND VERMA:  
SHRI YASHPAL SINGH :**

Will the Minister of FINANCE be pleased to state :

(a) whether complaints have been received by Govt. to the effect that due to similarity in colour and size of ten rupee and one rupee currency notes, considerable difficulty is being felt by the public and businessmen to distinguish them;

(b) whether Government propose to print the notes in different colours and sizes to make distinction easy; and

(c) if so, when the new currency notes are likely to come into circulation?

**THE DEPUTY PRIME MINISTER  
AND MINISTER OF FINANCE (SHRI  
MORARJI DESAI) :** (a) Yes, Sir.

(b) and (c). Suitable changes in the colour scheme of the ten rupee notes so as to make them easily distinguishable from other notes, are under consideration.

**तेल कम्पनियों द्वारा विनियोजन**

**5281. श्री चन्द्र शेखर सिंह :** क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) एस्सो, काल्टेक्स तथा बर्मा शील ने भारत में कुल कितनी पूंजी लगाई है;

(ख) पिछले दस वर्षों में लाभ, कच्चे तेल की लागत तथा वेतनों के रूप में इन तीन

कम्पनियों (अथवा उनके विदेशी कर्मचारियों) ने विदेशों को कितनी विदेशी मुद्रा भेजी है ;

(ग) क्या सरकार का विचार ऐसा कोई कानून बनाने का है, जिससे ये कम्पनियां आगामी दस वर्षों तक अपना लाभ विदेशों को न भेजने पायें किन्तु उसे भारत में विनियोजित करें; और

(घ) यदि हाँ, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ?

**पेट्रोलियम और रसायन तथा समाज कल्याण  
मंत्रालय में राज्य-मंत्री (श्री रघुरंजया) :**

(क) 1965 में एस्सो, काल्टेक्स तथा बर्मा शील की कम्पनियों द्वारा भेजी गई विपणन (अर्थात् मार्केटिंग) और शोधनशालाओं में लगाई गई कुल पूंजी 142.92 करोड़ रुपये थी।

(ख) 1960-61 से लेकर 1966-67 तक कम्पनियों द्वारा भेजी गई कुल विदेशी मुद्रा 527.9 करोड़ रुपये थी। भेजे गये रूपयों के टोटों (अर्थात् ब्रैक-अप-ब्रेक-अप) को इकट्ठा किया जा रहा है।

(ग) और (घ). जी नहीं। वर्तमान नीति के अन्तर्गत भारत में करों की अदायगी के बाद लाभों को प्रेषण की अवधि अनुमत है।

**FINANCIAL ASSISTANCE TO BIHAR**

**5282. SHRI RABI RAY :** Will the Minister of FINANCE be pleased to state :

(a) whether the Deputy Chief Minister and Finance Minister of Bihar met him during last week and presented a grim picture of the financial position of the State and sought financial assistance from the Centre; and

(b) if so, the steps which Government have taken in this direction?

**THE DEPUTY PRIME MINISTER  
AND MINISTER OF FINANCE (SHRI  
MORARJI DESAI) :** (a) The Deputy Chief Minister and Finance Minister of Bihar met the Deputy Prime Minister on the 24th November, 1967 to

discuss the State Government's financial position. In the course of the discussions, a request was made on behalf of the State Government for further financial assistance from the Centre.

(b) An officer of the Ministry of Finance has visited the State to review the situation in consultation with the State Government. The matter is now being examined further.

#### ADD TO ORISSA FOR TALCHAR THERMAL STATION

5283. SHRI RABI RAY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Orissa Government have requested the Central Government for more financial assistance to complete the work of Talchar Thermal Station and the industrial complex; and

(b) if so, the details thereof?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) No request has been received from the Government of Orissa for additional financial assistance for the completion of Talchar Thermal Station.

(b) Does not arise.

#### FINANCIAL ASSISTANCE FOR CO-OPERATIVE INDUSTRIAL ESTATES

5284. DR. RANEN SEN: Will the Minister of FINANCE be pleased to state:

(a) whether the Life Insurance Corporation has prepared a scheme to provide financial assistance to the State Governments for establishing co-operative industrial estates;

(b) if so, the main features thereof; and

(c) the total funds to be set aside by the Life Insurance Corporation for the Scheme?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORAJI DESAI): (a) and (b). Initially the scheme came into operation in 1962. The main features of

the scheme as at present in operation are as follows:

(i) *Types of industrial estates to be financed:*

Only industrial estates set up by co-operatives or joint stock companies in private sector will be financed. Certain minimum conditions as regards satisfactory location, provision of credit, marketing and other facilities and proper planning, supervision and management are required to be satisfied.

(ii) *Amount of loan:*

Loans to any industrial estate not to exceed 60% of the cost of the project, the industrial estate satisfying the Corporation that the balance of 40% has been raised by share capital and/or loan from the State Government concerned.

(iii) *Period of loan:*

15 years.

(iv) *Interest:*

6½ per annum payable half-yearly.

(v) *Repayment of loan:*

In 13 equated annual instalments, the first instalment falling due 3 years after the date on which the loan or any portion of it is first disbursed.

(vi) *Security required:*

Guarantee of the State Government concerned.

(c) Total loans to be sanctioned in any one year not to exceed Rs. 50 lakhs.

#### COMMITTEE ON TOWN PLANNING

5285. DR. RANEN SEN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the Committee set up at the Fifth Conference of State Ministers for Town and Country Planning to study the problems of town planning in India has submitted its report;

(b) if so, the main recommendations thereof; and

(c) the decisions taken thereon?